

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

13th July, 2018

No. HCM/E-43/2016Estt./Pt.-I/Vol.-VI/ It is hereby notified
that the opening of financial bid for tender No. HCM/E-43/2016Estt./Pt.-I/Vol.-
VI for Supply, Installation, Commissioning, Maintenance of Diesel Generator
(DG) sets 5 KVA for the Sub-ordinate Courts and MJA under Phase-II of eCourts
project will be on **Monday the 16th July, 2018 at 12:00 hrs.**

Sd/-

**Chairman, eTender Committee
High Court of Manipur**